

in 1989-90. The expenditure incurred by CSB on this Centre during the years 1985-86 to 1989-90 has been around Rs. 11.20 lakhs.

The details of programmes undertaken by the Centre during this period are as under:-

- (i) 10 Chawkie Rearing Centres were established and 19132 chawkie dfls supplied.
- (ii) 2 Demonstration Plots were raised and 39 acres of area brought under mulberry cultivation.
- (iii) Arranged demonstration of mulberry plantation and rearing at 5 places.
- (iv) Arranged training of farmers in sericultural practices.
- (v) Arranged supply of mulberry cuttings/saplings.
- (vi) brushed and supplied 2740 dfls.

(c) and (d). As per practice, the Fe-search Extension Centres (RECs) of CSSB, which complete 5 years in one location are required to be handed over the concerned State Government for further maintenance. This Centre is proposed to be shifted by the CSB to the project area of the World Bank assisted National Sericulture Project, being implemented by the Board in Banswara and Udaipur districts. Pending shifting of the Centre to a location in the project area, the CSB has continued the Centre at Dhakhar Kheri farm in Kote with minimum staff component.

[English]

Suggestions made by Non-Resident Indians

902. SHRIMATI RITA VERMA:
SHRIMATI KRISHNENDRA
KAUR DEEPA:
SHRI DATTATRAYA BAN-
DARU:
SHRI ANNA JOSHI:

Will the Minister of FINANCE be pleased to state:

(a) whether attention of the Government has been drawn to the suggestions made by the Non-resident Indians as reported in the 'Economic Times' of January 8, 1992;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI RAMESH-
WAR THAKUR): (a) Yes, Sir.

(b) The news-item mainly focuses on grant of Dual citizenship to persons of Indian origin.

(c) Government have recently made a number of changes in visa-regulations for business purpose and also in laws governing foreign investment in order to overcome problems being faced by persons of Indian origin.

Re: Format for Bank Balance Sheets and Accounts

903. SHRIMATI RITA VERMA:
SHRIMATI MAHENDRA
KUMARI:
SHRI ANNA JOSHI:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have instructed the public sector banks to compile their balance sheets and profit and loss account for the accounting year 1991-92 according to a new format;

(b) if so, the details thereof;

(c) whether the public sector banks have also been asked to disclose the amount of bad and doubtful debts; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) and (b). A notification was issued by Government on 18th January, 1991 giving notice of its intention to modify the formats of Balance Sheet and Profit & Loss Account of commercial banks, after the expiry of three months from the date of publication. Certain suggestions received in response to the said notification were examined by Government in consultation with Reserve Bank of India and another notification has been issued on 19th December, 1991 indicating Government's intention to introduce revised formats after expiry of three months from the date of publication. The proposed formats would have, inter alia, the following features:

- i) They will give a more comprehensive picture of both income and expenditure;
- ii) They will ensure uniformity in the classification of various items of assets and liabilities as well as income and expenditure, and
- iii) they will include statements on accounting policies to facilitate easy understanding.

The new formats are proposed to be made effective from the current accounting year ending 31st March, 1992.

(c) and (d). In accordance with the practices and usages customary among bankers, the banks are given statutory protection from disclosing the provisions made for bad and doubtful debts as well as loan losses. However, the new formats will show the provisions for bad debts, depreciation and taxes in a consolidated form on the expenditure side of Profit & Loss Account.

Devolution of Rupee

904. SHRIMATI RITA VERMA:
SHRIMATI MAHENDRA
KUMARI:
SHRI ANNA JOSHI:

Will the Minister of FINANCE be pleased to state:

(a) whether there has been downward revision in the exchange value of rupee vis-a-vis major currencies of the world during the last four months;

(b) if so, the latest rupee value in relation to each of these currencies and the lowest ever touched value at any time since devaluation; and

(c) the steps taken/proposed to be taken to reverse this downward trend?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) Yes, Sir.

(b) Required information is indicated below: